

## Central Adminisrative Tribunal Principal Bench, New Delhi

C.P.No.182/02 O.A.No.134/2000

Hon'ble Shri M.P.Singh, Member(A)
Hon'ble Shri Shanker Raju, Member(J)

Thursday, this the 7th day of June, 2002

Shri Devesh Kumar Upadhyay s/o Shri Har Swarup Upadhyay r/o Vill. & P.O. Siria-ki-Nagaria District-Mathura.

.. Applicant

(By Advocate: Sh. D.P.Sharma)

Vs.

- Shri S.C.Dutta Secretary-cum-Director General of Posts Dak Bhawan Sansad Marg New Delhi.
- Shri S.K.Sinha
   Post Master General Bareilly-cum-Agra
   Region, Agra at Bareilly.
- Shri B.B.Agrawal
   Sr. Supdt. Post Office
   Civil Lines
   Mathura.

.. Respondents

(By Advocate: Shri K.K.Patel)

## ORDER (Oral)

By Shanker Raju, M(J):

It has brought to our notice that High Court has stayed the operation of the Tribunal's order passed in OA 134/2000 vide CWP No.3079/2002 (CM No.5339/2002) dated 16.5.2002.

2. In view of this, CP is dismissed. Notices issued to the respondents are discharged. However, liberty is given to the applicant to revive the CP, if so advised, as and when the Writ Petition is finally decided.

(Shanker Raju)
Member(J)

(M.P.Singh)
Member(A)

/rao/